

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

C.P. (IB)/3230(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 14.11.2022

NAME OF THE PARTIES:

Robo Silicon Pvt Ltd
Vs
Viraj Projects India Pvt Ltd

SECTION: 90F OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Ricab Chand, Ld. Counsel for the Petitioner present.
Mr. Harshvardhan Bhende, Ld. Counsel for the Corporate Debtor present.
2. List this matter for final hearing on **10.01.2023**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)